

ITEM NO.12

Court 13 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1027/2020

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

ABHIRAM VERMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.11668/2020-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.11671/2020-STAY  
APPLICATION )

Date : 07-09-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Rajan Kr. Chourasia, Adv.  
Ms. Aakansha Kaul, Adv.  
Mr. Ayush Puri, Adv.  
Ms. Preeti Rani, Adv.  
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Indra Sen Singh, Adv.  
Ms. Kirtika Singh, Adv.  
Mr. Sarvesh Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter in the next week.

It will be open for learned counsel appearing for  
the respondent to file short submissions.

(NEETU SACHDEVA)  
COURT MASTER (SH)

(NISHA TRIPATHI)  
BRANCH OFFICER